File No. 19(2)2018/FSA/RCD/FSSAI

Food Safety and Standards Authority of India (Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated the 19 October, 2020

Subject: Extension of date of mandatory Food Safety Audit of Food Business under FSS (Food Safety Auditing) Regulations, 2018 - reg

Reference FSSAI's communications of even number dated 13.08.2019, 24.09.2019, 29.11.2019 and 12.06.2020 regarding mandatory audit of food businesses holding Central Licenses and falling under high risk categories. It is informed that keeping in view the current situation due to COVID-19 pandemic, the last date for mandatory audit has been extended upto 31st December, 2020. The food businesses may be directed to get such mandatory audits of their premises conducted by 31st December, 2020.

2. This issues with the approval of the competent authority.

(Parveen Jargar) Jt. Director (RCD)

To,

- Commissioners of Food Safety of all States/UTs
- 2. All Central Licensing Authorities
- 3. All Audit Agencies recognized under FSS (FSA) Regulations, 2018
- 4. All Food Business Operators
- 5. Head (IT): for uploading on FSSAI website.